

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 37

C.P. (IB)/169(MB)2024

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 27.06.2024

NAME OF THE PARTIES: **INDIAN BANK APPLYING THROUGH**
MS. AAKRITI SOOD RESOLUTION
PROFESSIONAL V/s MR. ASHMITH
KUNDER

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. None present for the Petitioner.
2. List this matter on **23.07.2024** for hearing.
3. Later on, Adv Amey Hadwale a/w Adv Geeta Lundwani for the Petitioner.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)

Sapna